

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No.: 65/Misc/2018

Date: 24.05.2018

In partial modification of Notification No. 03/Misc/2018 dated 22.05.18, it is notified that with a view to achieve the goal set up by the Judiciary for "Speedy Justice" and "Access to Justice" to all, the following Special Benches are constituted at the High Court of Judicature for Rajasthan at Principal Seat, Jodhpur and Bench, Jaipur during the first week (from 04.06.2018 to 08.06.2018) and fourth week (from 25.06.2018 to 29.06.2018) of the ensuing summer vacations for disposal of Criminal Appeals in which the convict has been in jail for five or more years and other matters with the consent of both the parties:-

**At Rajasthan High Court, Principal Seat, Jodhpur
For First Week of Vacation (from 04.06.2018 to 08.06.2018)**

DB	Hon'ble Mr. Justice Vijay Bishnoi and Hon'ble Mr. Justice Manoj Kumar Garg
SB-I	Hon'ble Mr. Justice Dinesh Mehta
SB-II	Hon'ble Mr. Justice Arun Bhansali

**At Rajasthan High Court, Principal Seat, Jodhpur
For Fourth Week of Vacation (from 25.06.2018 to 29.06.2018)**

DB	Hon'ble Mr. Justice Sandeep Mehta and Hon'ble Dr. Justice Virendra Kumar Mathur
SB-I	Hon'ble Mr. Justice Ramchandra Singh Jhala

**At Rajasthan High Court, Bench, Jaipur
For First Week of Vacation (from 04.06.2018 to 08.06.2018)**

DB	Hon'ble Mr. Justice Mohammad Rafiq and Hon'ble Mr. Justice Pankaj Bhandari
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**At Rajasthan High Court, Bench, Jaipur
For Fourth Week of Vacation (from 25.06.2018 to 29.06.2018)**

DB	Hon'ble Mr. Justice K.S. Jhaveri and Hon'ble Mr. Justice Dinesh Chandra Somani
SB-I	Hon'ble Mr. Justice M.N. Bhandari

The above Benches are constituted with the stipulation that only those cases will be taken up in which both the parties would appear and no adverse order will be passed in the absence of the Lawyers. In this regard, the co-operation of all concerned is requested.

BY ORDER


(GIRISH KUMAR SHARMA)
REGISTRAR (ADMN.)

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Copy to the following for information & necessary action:-

01. Secretary General, Supreme Court of India, New Delhi.
02. Registrar General, All High Courts.
03. Secretary, Department of Law & Justice, Government of India, New Delhi.
04. Chief Secretary, Government of Rajasthan, Jaipur.
05. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
06. Secretary to the Government, Home Department, Jaipur.
07. Registrar (Admn.), Rajasthan High Court, Jodhpur.
08. Registrar (Admn.), Rajasthan High Court Jaipur Bench, Jaipur with 50 extra copies.
09. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. Registrar (Examination/Writs/Rules/Vigl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
12. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court, Bench, Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, 7, Prithvi Raj Road, New Delhi - 110011.
15. Dy. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
16. All Senior Dy. Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
17. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
19. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
20. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
21. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
22. All District & Sessions Judges.
23. Presiding Officers, All Tribunals.
24. Director, Rajasthan State Judicial Academy, Jodhpur.
25. Superintendent, Government Central Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
26. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
27. Director, Public Relations Officer, Rajasthan, Jaipur.
28. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
29. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
30. Secretary, Bar Council of Rajasthan, Jodhpur.
31. President, Rajasthan High Court Advocate's Association, Jodhpur.
32. President, Rajasthan High Court Lawyer's Association, Jodhpur.
33. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
34. Official Liquidator, Rajasthan High Court Bench, Jaipur, Plot No.-G.6-7, Corporate Bhawan, Near 22 Godam flyover, Civil lines, Jaipur
35. Registrar, Central Administrative Tribunal, Jodhpur.
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.


REGISTRAR (ADMN.)